

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/722 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gote Mega,  
District & Sessions Judge,  
Aalo, West Siang District,  
Arunachal Pradesh.

Dated Guwahati 5<sup>th</sup> February, 2020.

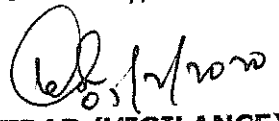
Sub: Casual leave.

Ref:- Your letter No. DSC/Aalo-29/2019/63 dtd. 03.02.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 07.02.2020 along with station leave permission, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

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**Memo NO.HC.VII-21/2008/723-1A, dated 5.2.2020**

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.

2.  The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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